

## CHAPTER 87

*Vehicles other than railway or tramway rolling-stock, and parts and accessories thereof*

## NOTES :

1. This Chapter does not cover railway or tramway rolling-stock designed solely for running on rails.

2. For the purposes of this Chapter, “tractors” means vehicles constructed essentially for hauling or pushing another vehicle, appliance or load, whether or not they contain subsidiary provision for the transport, in connection with the main use of the tractor, of tools, seeds, fertilizers or other goods.

Machines and working tools designed for fitting to tractors of heading 8701 as interchangeable equipment remain classified in their respective headings even if presented with the tractor, and whether or not mounted on it.

3. Motor chassis fitted with cabs fall in headings 8702 to 8704, and not in heading 8706.

4. Heading 8712 includes all children’s bicycles. Other children’s cycles fall in heading 9503.

**\*Sub-heading Note:**

1. Sub-heading 8708 22 covers:

(a) front windscreens (windshields), rear windows and other windows, framed; and

(b) front windscreens (windshields), rear windows and other windows, whether or not framed, incorporating heating devices or other electrical or electronic devices, when suitable for use solely or principally with the motor vehicles of headings 8701 to 8705.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
<b>8701</b>	<b>TRACTORS (OTHER THAN TRACTORS OF HEADING 8709)</b>			
8701 10 00	- Single axle tractors	u	10%	-
	- <i>*Road tractors for semi-trailers:</i>			
8701 21 00	-- With only compression-ignition internal combustion piston engine (diesel or semi-diesel)	u	10%	-
8701 22 00	-- With both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion	u	10%	-
8701 23 00	-- With both spark-ignition internal combustion piston engine and electric motor as motors for propulsion	u	10%	-

(1)	(2)	(3)	(4)	(5)
8701 24 00	-- With only electric motor for propulsion	u	10%	-
8701 29 00	-- Other	u	10%	-
8701 30	- <i>Track-laying tractors :</i>			
	--- <i>Garden tractors :</i>			
8701 30 11	---- Of engine capacity not exceeding 1,800 cc	u	10%	-
8701 30 19	---- Other	u	10%	-
	--- <i>Other :</i>			
8701 30 91	---- Of engine capacity not exceeding 1,800 cc	u	10%	-
8701 30 99	---- Other	u	10%	-
	- <i>Other, of an engine power:</i>			
8701 91 00	-- Not exceeding 18 kW	u	10%	-
8701 92 00	-- Exceeding 18 kW but not exceeding 37 kW	u	10%	-
8701 93 00	-- Exceeding 37 kW but not exceeding 75 kW	u	10%	-
8701 94 00	-- Exceeding 75 kW but not exceeding 130 kW	u	10%	-
8701 95 00	-- Exceeding 130 kW	u	10%	-
<b>8702</b>	<b>MOTOR VEHICLES FOR THE TRANSPORT OF TEN OR MORE PERSONS, INCLUDING THE DRIVER</b>			
8702 10	- <i>With only compression-ignition internal combustion piston engine (diesel or semi-diesel):</i>			
	--- <i>Vehicles for transport of not more than 13 persons, including the driver:</i>			
8702 10 11	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 10 12	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 10 18	---- Other, air-conditioned	u	40%	-
8702 10 19	---- Other, non air-conditioned	u	40%	-
	--- <i>Other:</i>			
8702 10 21	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 10 22	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 10 28	---- Other, air-conditioned	u	40%	-
8702 10 29	---- Other, non air-conditioned	u	40%	-
8702 20	- <i>With both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion:</i>			
	--- <i>Vehicles for transport of not more than 13 persons, including the driver:</i>			
8702 20 11	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 20 12	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 20 18	---- Other, air-conditioned	u	40%	-
8702 20 19	---- Other, non air-conditioned	u	40%	-
	--- <i>Other:</i>			
8702 20 21	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 20 22	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 20 28	---- Other, air-conditioned	u	40%	-
8702 20 29	---- Other, non air-conditioned	u	40%	-

(1)	(2)	(3)	(4)	(5)
8702 30	- <i>With both spark-ignition internal combustion piston engine and electric motor as motors for propulsion:</i>			
	--- <i>Vehicles for transport of not more than 13 persons, including the driver:</i>			
8702 30 11	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 30 12	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 30 18	---- Other, air-conditioned	u	40%	-
8702 30 19	---- Other, non air-conditioned	u	40%	-
	--- <i>Other:</i>			
8702 30 21	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 30 22	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 30 28	---- Other, air-conditioned	u	40%	-
8702 30 29	---- Other, non air-conditioned	u	40%	-
8702 40	- <i>With only electric motor for propulsion:</i>			
	--- <i>Vehicles for transport of not more than 13 persons, including the driver:</i>			
8702 40 11	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 40 12	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 40 18	---- Other, air-conditioned	u	40%	-
8702 40 19	---- Other, non air-conditioned	u	40%	-
	--- <i>Other:</i>			
8702 40 21	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 40 22	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 40 28	---- Other, air-conditioned	u	40%	-
8702 40 29	---- Other, non air-conditioned	u	40%	-
8702 90	- <i>Other:</i>			
	--- <i>Vehicles for transport of not more than 13 persons, including the driver:</i>			
8702 90 11	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 90 12	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 90 18	---- Other, air-conditioned	u	40%	-
8702 90 19	---- Other, non air-conditioned	u	40%	-
	--- <i>Other:</i>			
8702 90 21	---- Integrated monocoque vehicle, air-conditioned	u	40%	-
8702 90 22	---- Integrated monocoque vehicle, non air-conditioned	u	40%	-
8702 90 28	---- Other, air-conditioned	u	40%	-
8702 90 29	---- Other, non air-conditioned	u	40%	-
<b>8703</b>	<b>MOTOR CARS AND OTHER MOTOR VEHICLES PRINCIPALLY DESIGNED FOR THE TRANSPORT OF PERSONS (OTHER THAN THOSE OF HEADING 8702), INCLUDING STATION WAGONS AND RACING CARS</b>			
8703 10	- <i>Vehicles specially designed for travelling on snow; golf cars and similar vehicles :</i>			
8703 10 10	--- Electrically operated	u	125%	-

(1)	(2)	(3)	(4)	(5)
8703 10 90	--- Other - <i>Other vehicles, with only spark-ignition internal combustion piston engine :</i>	u	125%	-
8703 21	-- <i>Of a cylinder capacity not exceeding 1,000 cc :</i>			
8703 21 10	--- Vehicles principally designed for the transport of more than seven persons, including the driver	u	125%	-
8703 21 20	--- Three-wheeled vehicles --- <i>Other :</i>	u	125%	-
8703 21 91	---- Motor cars	u	125%	-
8703 21 92	---- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 21 99	---- Other	u	125%	-
8703 22	-- <i>Of a cylinder capacity exceeding 1,000 cc but not exceeding 1,500 cc :</i>			
8703 22 10	--- Vehicles principally designed for the transport of more than seven persons, including the driver	u	125%	-
8703 22 20	--- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 22 30	--- Three-wheeled vehicles --- <i>Other :</i>	u	125%	-
8703 22 91	---- Motor cars	u	125%	-
8703 22 99	---- Other	u	125%	-
8703 23	-- <i>Of a cylinder capacity exceeding 1,500 cc but not exceeding 3,000 cc :</i>			
8703 23 10	--- Vehicles principally designed for the transport of more than seven persons including the driver	u	125%	-
8703 23 20	--- Three-wheeled vehicles --- <i>Other :</i>	u	125%	-
8703 23 91	---- Motor cars	u	125%	-
8703 23 92	---- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 23 99	---- Other	u	125%	-
8703 24	-- <i>Of a cylinder capacity exceeding 3,000 cc :</i>			
8703 24 10	--- Vehicles principally designed for the transport of more than seven persons, including the driver	u	125%	-
8703 24 20	--- Three-wheeled vehicles --- <i>Other :</i>	u	125%	-
8703 24 91	---- Motor cars	u	125%	-
8703 24 92	---- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 24 99	---- Other - <i>Other vehicles, with only compression-ignition internal combustion piston engine (diesel or semi-diesel) :</i>	u	125%	-
8703 31	-- <i>Of a cylinder capacity not exceeding 1,500 cc :</i>			

(1)	(2)	(3)	(4)	(5)
8703 31 10	--- Vehicles principally designed for the transport of more than seven persons, including the driver	u	125%	-
8703 31 20	Omitted			
8703 31 91	---- Motor cars	u	125%	-
8703 31 92	---- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 31 99	---- Other	u	125%	-
8703 32	-- <i>Of a cylinder capacity exceeding 1,500 cc but not exceeding 2,500 cc :</i>			
8703 32 10	--- Vehicles principally designed for the transport of more than seven persons, including the driver	u	125%	-
8703 32 20	Omitted			
	--- <i>Other :</i>			
8703 32 91	---- Motor cars	u	125%	-
8703 32 92	---- Specialized transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 32 99	---- Other	u	125%	-
8703 33	-- <i>Of a cylinder capacity exceeding 2,500 cc :</i>			
8703 33 10	--- Vehicles principally designed for the transport of more than seven persons, including the driver	u	125%	-
8703 33 20	--- Three-wheeled vehicles	u	125%	-
	--- <i>Other :</i>			
8703 33 91	---- Motor cars	u	125%	-
8703 33 92	---- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 33 99	---- Other	u	125%	-
8703 40	- <i>Other vehicles, with both spark-ignition internal combustion piston engine and electric motor as motors for propulsion, other than those capable of being charged by plugging to external source of electric power:</i>			
8703 40 10	--- Vehicles principally designed for transport of more than seven persons, including driver	u	125%	-
8703 40 20	--- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 40 30	--- Motor cars	u	125%	-
8703 40 40	--- Three-wheeled vehicles	u	125%	-
8703 40 90	--- Other	u	125%	-
8703 50	- <i>Other vehicles, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion, other than those capable of being charged by plugging to external source of electric power:</i>			
8703 50 10	--- Vehicles principally designed for transport of more than seven persons, including driver	u	125%	-

(1)	(2)	(3)	(4)	(5)
8703 50 20	--- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 50 30	--- Motor cars	u	125%	-
8703 50 40	--- Three-wheeled vehicles	u	125%	-
8703 50 90	--- Other	u	125%	-
8703 60	- <i>Other vehicles, with both spark-ignition internal combustion piston engine and electric motor as motors for propulsion, capable of being charged by plugging to external source of electric power:</i>			
8703 60 10	--- Vehicles principally designed for transport of more than seven persons, including driver	u	125%	-
8703 60 20	--- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 60 30	--- Motor cars	u	125%	-
8703 60 40	--- Three-wheeled vehicles	u	125%	-
8703 60 90	--- Other	u	125%	-
8703 70	- <i>Other vehicles, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion, capable of being charged by plugging to external source of electric power:</i>			
8703 70 10	--- Vehicles principally designed for transport of more than seven persons, including driver	u	125%	-
8703 70 20	--- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 70 30	--- Motor cars	u	125%	-
8703 70 40	--- Three-wheeled vehicles	u	125%	-
8703 70 90	--- Other	u	125%	-
8703 80	- <i>Other vehicles, with only electric motor for propulsion:</i>			
8703 80 10	--- Vehicles principally designed for transport of more than seven persons, including driver	u	125%	-
8703 80 20	--- Specialised transport vehicles such as ambulances, prison vans and the like	u	125%	-
8703 80 30	--- Motor cars	u	125%	-
8703 80 40	--- Three-wheeled vehicles	u	125%	-
8703 80 90	--- Other	u	125%	-
8703 90	- <i>Other :</i>			
8703 90 00	- Other	u	125%	-
<b>8704</b>	<b>MOTOR VEHICLES FOR THE TRANSPORT OF GOODS</b>			
8704 10	- <i>Dumpers designed for off-highway use :</i>			
8704 10 10	--- With net weight (excluding pay-load) exceeding 8 tonnes and maximum pay-load	u	40%	-

(1)	(2)	(3)	(4)	(5)
	capacity not less than 10 tonnes			
	- <i>*Other, with only compression-ignition internal combustion piston engine (diesel or semi-diesel):</i>			
*8704 21 00	-- g.v.w. not exceeding 5 tonnes	u	40%	-
*8704 22 00	-- g.v.w. exceeding 5 tonnes but not exceeding 20 tonnes	u	40%	-
*8704 23 00	-- g.v.w. exceeding 20 tonnes	u	40%	-
	- <i>*Other, with only spark-ignition internal combustion piston engine:</i>			
*8704 31 00	-- g.v.w. not exceeding 5 tonnes	u	40%	-
*8704 32 00	-- g.v.w. exceeding 5 tonnes	u	40%	-
	- <i>*Other, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion:</i>			
*8704 41 00	-- g.v.w. not exceeding 5 tonnes	u	40%	-
*8704 42 00	-- g.v.w. exceeding 5 tonnes but not exceeding 20 tonnes	u	40%	-
*8704 43 00	-- g.v.w. exceeding 20 tonnes	u	40%	-
	- <i>*Other, with both spark-ignition internal combustion piston engine and electric motor as motors for propulsion:</i>			
*8704 51 00	-- g.v.w. not exceeding 5 tonnes	u	40%	-
*8704 52 00	-- g.v.w. exceeding 5 tonnes	u	40%	-
*8704 60 00	- Other with only electric motor for propulsion	u	40%	-
8704 90	- <i>Other :</i>			
	--- <i>Lorries and trucks:</i>			
8704 90 11	---- Refrigerated	u	40%	-
8704 90 12	---- Electrically operated	u	40%	-
8704 90 19	---- Other	u	40%	-
8704 90 90	--- Other	u	40%	-
<b>8705</b>	<b>SPECIAL PURPOSE MOTOR VEHICLES, OTHER THAN THOSE PRINCIPALLY DESIGNED FOR THE TRANSPORT OF PERSONS OR GOODS (FOR EXAMPLE, BREAKDOWN LORRIES, CRANE LORRIES, FIRE FIGHTING VEHICLES, CONCRETE-MIXERS LORRIES, SPRAYING LORRIES, MOBILE WORKSHOPS, MOBILE RADIOLOGICAL UNITS)</b>			
8705 10 00	- Crane lorries	u	10%	-
8705 20 00	- Mobile drilling derricks	u	10%	-
8705 30 00	- Fire fighting vehicles	u	10%	-
8705 40 00	- Concrete-mixer lorries	u	10%	-
8705 90 00	- Other	u	10%	-
<b>8706</b>	<b>CHASSIS FITTED WITH ENGINES, FOR THE MOTOR</b>			

(1)	(2)	(3)	(4)	(5)
	<b>VEHICLES OF HEADINGS 8701 TO 8705</b>			
8706 00	- <i>Chassis fitted with engines, for the motor vehicles of headings 8701 to 8705:</i>			
	--- <i>For the tractors of heading 8701 :</i>			
8706 00 11	---- Of engine capacity not exceeding 1,800 cc	u	15%	-
8706 00 19	---- Other	u	15%	-
	--- <i>For the vehicles of heading 8702:</i>			
8706 00 21	---- For transport of not more than thirteen persons, including the driver	u	15%	-
8706 00 29	---- Other	u	15%	-
	--- <i>For the motor vehicles of heading 8703:</i>			
8706 00 31	---- For three-wheeled vehicles	u	15%	-
8706 00 39	---- Other	u	15%	-
	--- <i>For the motor vehicles of heading 8704:</i>			
8706 00 41	---- For three-wheeled motor vehicle	u	15%	-
8706 00 42	---- For vehicles, other than petrol driven	u	15%	-
8706 00 43	---- For dumpers covered in the heading 8704	u	15%	-
8706 00 49	---- Other	u	15%	-
8706 00 50	--- For the motor vehicles of heading 8705	u	15%	-
<b>8707</b>	<b>BODIES (INCLUDING CABS), FOR THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705</b>			
8707 10 00	- For the vehicles of heading 8703	u	15%	-
8707 90 00	- Other	u	15%	-
<b>8708</b>	<b>PARTS AND ACCESSORIES OF THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705</b>			
8708 10	- Bumpers and parts thereof :			
8708 10 10	--- For tractors	kg.	15%	-
8708 10 90	--- Other	kg.	15%	-
	- Other parts and accessories of bodies (including cabs) :			
8708 21 00	-- Safety seat belts	u	15%	-
*8708 22 00	-- Front windscreens (windshields), rear windows and other windows specified in Sub-heading Note 1 to this Chapter	kg.	15%	-
8708 29 00	-- Other	kg.	15%	-
8708 30 00	- Brakes and servo-brakes; parts thereof	kg.	15%	-
8708 40 00	- Gear boxes and parts thereof	kg.	15%	-
8708 50 00	- Drive-axles with differential, whether or not provided with other transmission components, non-driving axles; parts thereof	kg.	15%	-
8708 70 00	- Road wheels and parts and accessories thereof	kg.	15%	-
8708 80 00	- Suspension systems and parts thereof (including shock absorbers)	kg.	15%	-



(1)	(2)	(3)	(4)	(5)
	- Other parts and accessories:			
8708 91 00	-- Radiators and parts thereof	kg.	15%	-
8708 92 00	-- Silencers (mufflers) and exhaust pipes; parts thereof	kg.	15%	-
8708 93 00	-- Clutches and parts thereof	kg.	15%	-
8708 94 00	-- Steering wheels, steering columns and steering boxes; parts thereof	kg.	15%	-
8708 95 00	-- Safety airbags with inflater system; parts thereof	kg.	15%	-
8708 99 00	-- Other	kg.	15%	-
<b>8709</b>	<b>WORKS TRUCKS, SELF-PROPELLED, NOT FITTED WITH LIFTING OR HANDLING EQUIPMENT, OF THE TYPE USED IN FACTORIES, WAREHOUSES, DOCK AREAS OR AIRPORTS FOR SHORT DISTANCE TRANSPORT OF GOODS; TRACTORS OF THE TYPE USED ON RAILWAY STATION PLATFORMS; PARTS OF THE FOREGOING VEHICLES</b>			
	- <i>Vehicles</i> :			
8709 11 00	-- Electrical	u	10%	-
8709 19 00	-- Other	u	10%	-
8709 90 00	- Parts	kg.	10%	-
<b>8710 00 00</b>	<b>TANKS AND OTHER ARMoured FIGHTING VEHICLES, MOTORISED, WHETHER OR NOT FITTED WITH WEAPONS, AND PARTS OF SUCH VEHICLES</b>	kg.	Free	-
<b>8711</b>	<b>MOTORCYCLES (INCLUDING MOPEDS) AND CYCLES FITTED WITH AN AUXILIARY MOTOR, WITH OR WITHOUT SIDE-CARS;</b>			
8711 10	- <i>With internal combustion piston engine of a cylinder capacity not exceeding 50 cc:</i>			
8711 10 10	--- Mopeds	u	100%	-
8711 10 20	--- Motorised cycles	u	100%	-
8711 10 90	--- Other	u	100%	-
8711 20	- <i>With internal combustion piston engine of a cylinder capacity exceeding 50 cc but not exceeding 250 cc :</i>			
	--- <i>Scooters</i> :			
8711 20 11	---- Of cylinder capacity not exceeding 75 cc	u	100%	-
8711 20 19	---- Other	u	100%	-
	--- <i>Motor cycles</i> :			
8711 20 21	---- Of cylinder capacity not exceeding 75 cc	u	100%	-
8711 20 29	---- Other	u	100%	-

(1)	(2)	(3)	(4)	(5)
	--- <i>Mopeds :</i>			
8711 20 31	---- Of cylinder capacity not exceeding 75 cc	u	100%	-
8711 20 39	---- Other	u	100%	-
	--- <i>Other :</i>			
8711 20 91	---- Of cylinder capacity not exceeding 75 cc	u	100%	-
8711 20 99	---- Other	u	100%	-
8711 30	- <i>With internal combustion piston engine of a cylinder capacity exceeding 250 cc but not exceeding 500 cc :</i>			
8711 30 10	--- Scooters	u	100%	-
8711 30 20	--- Motor-cycles	u	100%	-
8711 30 90	--- Other	u	100%	-
8711 40	- <i>With internal combustion piston engine of a cylinder capacity exceeding 500 cc but not exceeding 800 cc :</i>			
8711 40 10	--- Motor-cycles	u	100%	-
8711 40 90	--- Other	u	100%	-
8711 50 00	- With internal combustion piston engine of a cylinder capacity exceeding 800 cc	u	100%	-
8711 60	- <i>With electric motor for propulsion:</i>			
8711 60 10	--- Motor cycles	u	100%	-
8711 60 20	--- Scooters	u	100%	-
8711 60 30	--- Mopeds	u	100%	-
8711 60 90	--- Others	u	100%	-
8711 90	- <i>Other:</i>			
8711 90 10	--- Side cars	u	100%	-
8711 90 90	--- Other	u	100%	-
<b>8712</b>	<b>BICYCLES AND OTHER CYCLES (INCLUDING DELIVERY TRICYCLES), NOT MOTORISED</b>			
8712 00	- <i>Bicycles and other cycles (including delivery tricycles), not motorised :</i>			
8712 00 10	--- Bicycles	u	30%	-
8712 00 90	--- Other	u	10%	-
<b>8713</b>				
8713 10	- <i>Not mechanically propelled :</i>			
8713 10 10	--- Wheel chairs for invalid	u	10%	-
8713 10 90	--- Other	u	10%	-
8713 90	- <i>Other :</i>			
8713 90 10	--- Wheel chairs for invalid	u	10%	-
8713 90 90	--- Other	u	10%	-

(1)	(2)	(3)	(4)	(5)
<b>8714</b>	<b>PARTS AND ACCESSORIES OF VEHICLES OF HEADINGS 8711 TO 8713</b>			
8714 10	- <i>Of motorcycles (including mopeds):</i>			
8714 10 10	--- Saddles	kg.	15%	-
8714 10 90	--- Other	kg.	15%	-
8714 20	- <i>Of carriages for disabled persons :</i>			
8714 20 10	--- Mechanically propelled	kg.	10%	-
8714 20 20	--- Non-mechanically propelled	kg.	10%	-
8714 20 90	--- Other	kg.	10%	-
	- <i>Other :</i>			
8714 91 00	-- Frames and forks, and parts thereof	u	20%	-
8714 92	-- <i>Wheel rims and spokes :</i>			
8714 92 10	--- Bicycle rims	u	20%	-
8714 92 20	--- Bicycle spokes	u	20%	-
8714 92 90	--- Other	u	20%	-
8714 93	-- <i>Hubs, other than coaster braking hubs and hub brakes, and free-wheel sprocket-wheels :</i>			
8714 93 10	--- Bicycle hubs	kg.	20%	-
8714 93 20	--- Bicycle free-wheels	kg.	20%	-
8714 93 90	--- Other	kg.	20%	-
8714 94 00	-- Brakes, including coaster braking hubs and hub brakes, and parts thereof	kg.	20%	-
8714 95	-- <i>Saddles :</i>			
8714 95 10	--- Bicycle saddles	kg.	20%	-
8714 95 90	--- Other	kg.	20%	-
8714 96 00	-- Pedals and crank-gear, and parts thereof	kg.	20%	-
8714 99	-- <i>Other :</i>			
8714 99 10	--- Bicycle chains	kg.	20%	-
8714 99 20	--- Bicycle wheels	kg.	20%	-
8714 99 90	--- Other	kg.	20%	-
<b>8715</b>	<b>BABY CARRIAGES AND PARTS THEREOF</b>			
8715 00	- <i>Baby carriages and parts thereof :</i>			
8715 00 10	--- Baby carriages	u	10%	-
8715 00 20	--- Parts	kg.	10%	-
<b>8716</b>	<b>TRAILERS AND SEMI-TRAILERS; OTHER VEHICLES, NOT MECHANICALLY PROPELLED; PARTS THEREOF</b>			
8716 10 00	- Trailers and semi-trailers of the caravan	u	10%	-

	type, for housing or camping			
8716 20 00	- Self-loading or self-unloading trailers and semi-trailers for agricultural purposes	u	10%	-
	- <i>Other trailers and semi-trailers for the transport of goods :</i>			
8716 31 00	-- Tanker trailers and tanker semi-trailers	u	10%	-
8716 39 00	-- Other	u	10%	-
8716 40 00	- Other trailers and semi-trailers	u	10%	-
8716 80	- <i>Other vehicles :</i>			
8716 80 10	--- Hand propelled vehicles ( <i>e.g.</i> hand carts, rickshaws and the like)	u	10%	-
8716 80 20	--- Animal drawn vehicles	u	10%	-
8716 80 90	--- Other	u	10%	-
8716 90	- <i>Parts :</i>			
8716 90 10	--- Parts and accessories of trailers	kg.	10%	-
8716 90 90	--- Other	kg.	10%	-

